

ITEM NO.11

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 434/2023

ASSOCIATION FOR DEMOCRATIC REFORMS

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA & ANR.

Respondent(s)

(IA No. 11399/2024 - CLARIFICATION/DIRECTION, IA No. 69494/2023 - CLARIFICATION/DIRECTION, IA No. 53474/2024 - INTERVENTION APPLICATION, IA No. 14223/2024 - INTERVENTION/IMPLEADMENT and IA No. 18944/2024 - INTERVENTION/IMPLEADMENT)

WITH

Diary No. 35782/2023 (PIL-W)

(FOR CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS ON IA 19753/2024

W.P.(C) No. 184/2024 (X)

(FOR ADMISSION)

Date : 18-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Mr. Abhay Anil Anturkar, Adv.

Mr. Asim Sarode, Adv.

Mr. Dhruv Tank, Adv.

Mr. Aniruddha Awalgaoonkar, Adv.

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Mr. Gopal Sankaranarayanan, Sr. Adv.

Ms. Neha Rathi, AOR

Ms. Kajal Giri, Adv.

Mr. Kamal Kishore, Adv.

Mr. Vishal Sinha, Adv.

Mr. Kapil Sibal, Sr. Adv.

Mr. Prashant Bhushan, AOR

Mr. Nizamuddin Pasha, Adv.

Mr. Rahul Gupta, Adv.

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Ms. Alice Raj, Adv.  
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Ms. Aparajita Jamwal, Adv.

Mr. Sanjay R. Hegde, Sr. Adv. \*\*

**For Respondent(s)**

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Mr. Varun K Chopra, Adv.  
Mr. Mehul Sharma, Adv.  
M/s. VKC Law Offices, AOR

Petitioner-in-person, AOR

Ms. Tasneem Ahmadi, Adv.  
Mr. Mehmood Pracha, Adv.  
Mr. R.H.A. Sikander, AOR  
Ms. Mahima Rathi, Adv.  
Mr. Jatin Bhatt, Adv.  
Mr. Sanawar, Adv.  
Mr. Mohd. Shameem, Adv.  
Ms. Nujhat Naseem, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR

\*\* No appearance slip received